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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 08/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 60/2008
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Girish Gupta &(02) Others
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd & (05) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P1-P3}	PLS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. ARVINDH PANDAN, SR. ADVOCATE & SATISH PARASARAN, SR. ADVOCATE			
FOR S. MUKUNDAN	Advocate	9444103155	

ORDER

At the request of all the Counsels the case is posted to 18.12.2017



MEMBER (Tech)



MEMBER (Judl)